NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/152/230/HDB/2017
NAME OF THE COMPANY	Venkatrama Chemicals Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Advate	V braju 1 Ognaidim	2
6 3	9849120947	
	*	
	Designation Advale	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appeara Da	case	78487 47808	7
Ch for ford RD			- A

Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

Post the case on 27.10.2017 for final hearing.

Member (T)

Member (J)

Bm